

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.609720/2016

NARAYAN SINGH

Plaintiff

Versus

Delhi Development Authority

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- Sh. Rakesh Kakar and Ms. Varsha, counsels for plaintiff.

None for defendant/DDA.

Ld. Counsel for plaintiff states that the plaintiff has unfortunately expired on 11/08/2020. He further submits that he would move an appropriate application before the next date of hearing in this regard. It is also submitted that the matter is stayed by the Hon'ble High Court of Delhi whereby the next date fixed is 22/10/2020.

In these circumstances, matter is adjourned. Put up for further proceedings on 05/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.1686/2018

IMPARTIAL CHIT FUND PVT LTD

Plaintiff

Versus

BHARAT BHUSHAN

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.1583/2019

PARAS NATH PANDEY CRANE SERVICES

Plaintiff

Versus

SUPREME INFRASTRUCTURE INDIA LTD.

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.1651/2019

SURENDER KUMAR CHADHA

Plaintiff

Versus

NARENDER KUMAR CHADHA

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present: - Sh. Rakesh Kumar Lakra, counsel for plaintiff.

None for defendant.

It is stated that the matter is pending before the Mediation Center. In these circumstances, matter is adjourned.

Put up for further proceedings on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.1805/2019

AJAY KUMAR

Plaintiff

Versus

RAJESH KHATRI

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.192/2020

SSND MEDIMART PVT LTD

Plaintiff

Versus

DEEPAK SHARMA

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.472/2017

GSV PRODUCTS

Plaintiff

Versus

BYE WHEEL ANCILLARIES PVT LTD

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 and Circular No.322/RG/DHC/2020 dt.15/08/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.1562/2017

SAGAR MAL

Plaintiff

Versus

RAMLAUT

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 and Circular No.322/RG/DHC/2020 dt.15/08/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.673/2019

SURENDER PAL

Plaintiff

Versus

BSES RAJDHANI POWER LTD

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- Sh. Amit Kumar Khandelwal, LAC for plaintiff.

None for the defendant.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 and Circular No.322/RG/DHC/2020 dt.15/08/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.844/2017

AMRIT KAUR

Plaintiff

Versus

MANPREET KAUR

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- Sh. Vineet Jindal, counsel for plaintiff.

None for defendant.

Matter is listed for DE. Ld. Counsel for plaintiff submits that he has not yet received the copy of evidence affidavit of the defendant.

Last opportunity is given to the defendant to lead evidence on the next date of hearing, failing which the DE shall be closed.

Further, as per the Circular No.26/DHC/2020 dt.30/07/2020 and Circular No.322/RG/DHC/2020 dt.15/08/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 17/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.613370/2016

SUNIL KUMAR JULKA

Plaintiff

Versus

SUSHIL KUMAR

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.149/2020

AMIT KUMAR PAL

Plaintiff

Versus

SHUBHLAXMI CAPITAL LTD

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

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Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.609244/2016

MOHD. ZAHID HUSSAIN

Plaintiff

Versus

MOHD. MUBASHIR

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None for plaintiff.

Sh. Deepak Gupta, counsel for defendant.

None joined the video conferencing on behalf of plaintiff, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

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Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.606774/2016

RAVIDASS MANDIR ASHRAM SAMITI

Plaintiff

Versus

Delhi Development Authority

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.607510/2016

RAJINDER GULATI

Plaintiff

Versus

MAINWALI DIST COOP HOUSE SOCIETY

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.611075/2016

VED PAL

Plaintiff

Versus

HEM CHANDER

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.611239/2016

G.L. NAYYAR

Plaintiff

Versus

SATYA PRAKASH

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.98/2018

SHAMMI SUKH

Plaintiff

Versus

THE REGISTRAR OF BIRTHS AND DEATHS

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

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Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.760/2018

Vinay Kumar Jha

Plaintiff

Versus

Akash

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 04/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.21/08/2020